

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/4415/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the ^{fl}26 November, 2020.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. DJSV/STDR/F-57/2020/3871, dtd. 25.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for five days on 01.12.2020, 03.12.2020, 04.12.2020, 05.12.2020 and 07.12.2020, along with station leave permission, with your official vehicle, at your own cost, from the morning of 28.11.2020 till the evening of 07.12.2020, has been granted. The Civil Judge & Assistant Sessions Judge, Sivasagar and in his absence, the Chief Judicial Magistrate, Sivasagar in her absence, the Addl. Chief Judicial Magistrate, Sivasagar shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/4416/A, dated 26.11.2020
Copy to:

1. The Project Manager, Gauhati High Court


26/11/2020
JT.REGISTRAR (VIGILANCE)

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